

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
02-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE**

**IA (IBC) 455/2021, IA (IBC) 184/2022 in 455/2021, IA (IBC) 300/2022 in
200/2022 & IA (IBC) 1420/2022 in CP(IB) No. 599/7/HDB/2019**
U/s 7 of IBC, 2016

IN THE MATTER OF:

Stressed Assets Stablisation Fund

...Financial Creditor

Vs

Priyaranjani Fibers Ltd

...Corporate Debtor

C O R A M :-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC)1420/2022

Ld. Counsel Smt. M Vazra Laxmi for the applicant present. This application is taken on record. Accordingly, IA is disposed of.

List the pending applications on 02.01.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)